Outstanding Dues of Municipal Corporation of Delhi

2404. SHRI RAMA SHANKER KAUSHIK: PROF. RAM GOPAL YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether a considerable amount of Municipal Corporation of Delhi is outstanding against the various Central Government Departments;

(b) if so, the names and total number of such departments alongwith the names of department and head-wise total amount outstanding against them; and

(c) whether Government would like to issue an order to all departments for early clearance of amount dues to Municipal Corporation of Delhi; if so, the time-frame thereof?

THE MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF

PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRIMATI VASUNDHARA RAJE): (a) to (c) The information is being collected and will be laid on the Table of the House.

Utilisation of natural gas from ONGC wells in Tripura

2405. SHRI KHAGEN DAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what quantity of natural gas, the ONGC has the potentiality to supply daily from the 47 wells 'it has drilled in Tripura;

(b) whether nearly one-third of the natural gas lifted daily from the Tripura Wells remain unutilised; and

(c)T whether Government have any plan to utilise the full potentiality by setting up a big thermal power station with a generation capacity of 500 MWs to meet the deficiency in power supply in the North-Eastern States?

RAJYA SABHA

[23 December, 1999]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) and (b) Against the production potential of 2.02 million standard cubic metre per day (MMSCMD) of natural gas from the established projects in Tripura, an allocation of 1.8 MMSCMD of natural gas has been made to various consumers in the region. Against this allocation, contracted quantity is 1.2 MMSCMD and the 'offtake' is around 0.90 MMSCMD only.

(c) Information is being collected and will be laid on the Table of the House.

Proposal to Raise LPG Prices

2406. SHRIMATI VEENA VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have a proposal under consideration to raise the prices of LPG for domestic users; if so, the decision taken thereon;

(b) what was the global LPG prices in January and in November this year and how the same compare with the domestic prices of LPG for household use and commercial use; and

(c) the extent of subsidy in each case? '

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) The Government had decided in November, 1997 that subsidy on LPG (Domestic) will be reduced in phases to reach the level of 15% of the import parity price by 2000-01. The subsidy will be transferred to the fiscal budget from the year 2002 onwards.

(b) The global FOB price of propane and Butane which are the constituents of LPG quoted by Saudi Aramco for the period January'99 and November'99 are as under:

Product	Unit	Jan'99	Nov'99
(Bulk)			

158